GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:1561 ANSWERED ON:27.11.2009 DOUBLE TAXATION AGREEMENT Majhi Shri Pradeep Kumar

Will the Minister of FINANCE be pleased to state:

(a) The details of Double Taxation Agreement signed by India, country-wise;

(b) whether changes in the agreement have been made or are being made;

(c) if so, the details thereof; country-wise;

(d) whether Government has faced resistance from any country including Cyprus in this regard ; and

(e) if so, the details thereof and steps taken by the Government in this connection?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a) to (c): A tabulation indicating country wise details of Double Taxation Avoidance Agreements (DTAAs) signed by India (currently in force) and giving details regarding requests for changes in such DTAAs is at Annexure.

(d)& (e): Responses from some of the countries, to whom requests have been made for changes in DTAAs, have been received. In some cases negotiations have been held. Outcome of negotiations is confidential at this stage.